

C.A.No. 2727 OF 1998

.UP 10 2; Draft, smtst; -n -PA4 -dFX-NORMAL -y -e; dumbp

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ITEM NO.113

COURT NO.7

SECTION XV

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CIVIL APPEAL NO.2727/1998

U O I .. Appellant (s)

Vs.

Gajanan Maharaj Sansthan .. Respondent(s)

With C.A. No. 5393/1998, C.A. No.1780-1781/1997

DATE :1.8.2001 : This/These matter (s) was/were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S. RAJENDRA BABU
HON'BLE MR. JUSTICE SHIVARAJ V. PATIL

For Appellant (s) : Mr. Y.P. Mahajan, Adv.
Mr. S.A. Matto, Adv.
Mr. B.V. Balramdas, Adv.
Mr. Arvind Kumar Sharma, Adv.

Ms.Kiran Suri, Adv.

For Respondent (s) : Mr. H.W. Dhabe, Sr. Adv.
Mr. A.K. Sanghi, Adv.
Mr. A.R. Patil, Adv.
Mr. Manish Pitale, Adv.
Ms. Gauri Gupta, Adv.

Mr. R.S. Lambat, Adv.

UPON hearing counsel the Court made the following

O R D E R

.....L.....I.....J

.SP2

Tag Writ Petition No. 632/2000 with this matter.

.SP1

(Meenu Sethi)
Court Master

(Om Prakash)
Court Master